

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/155/2016  
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others  
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. howtham Kumar R. VEDHAKASHANKAR	Counsel for Petitioners	K. howtham Kumar
2.	R. ASHOK KUMAR	Counsel for 2 <sup>nd</sup> Respondent	A. Ashok Kumar

**ORDER**

Counsels for both the parties are present and they prayed for time for final submission.  
At request, time is enlarged. Put up on **27.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk